

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.O.A.1037 of 1996

Date of order : 12.12.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. B.P. Singh, Administrative Member

DULAL CH. MITRA

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. S.K. Dutta, counsel
Mr. T.K. Biswas, counsel

For the respondents : Mr. B. Mukherjee, counsel

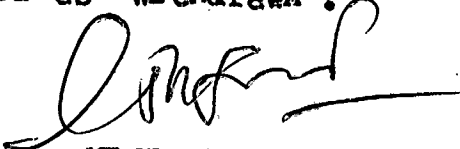
O R D E R

Ld. counsel Mr. S.K. Dutta appearing for the applicant files a copy of the letter dated 5th of December, 2001 and submits that his client wants to withdraw this O.A.

2. Consequently, the O.A. is dismissed as 'withdrawn'.


MEMBER(A)

s.m.


VICE-CHAIRMAN